



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WA/242/2024 CAVT. NO.06132/024, B/O, CAVT./613/2024, CAVT./612/2024, CAVT./437/2024	THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD Versus BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
	WITH			
2	WA/215/2024 CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
	WITH			
3	WA/233/2024 CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
4	WA/395/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM
HEARING				
5	WP(C)/3590/2018	ASEB AUDIT AND ACCOUNTS SERVICE ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
6	WP(C)/4062/2019	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
7	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
	WITH			
8	WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)

9	WP(C)/2974/2020 NOT BY HMJ U.K NAIR	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
10	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
	WITH WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. R M DEKA MR. M P SARMA MR. D J DAS MS N MAHANTA MS SABINA AHMED	SC, APSC SC, IRRIGATION
	WITH WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
13	WP(C)/5522/2020	PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA MR N K SARMA	ASSTT.S.G.I.
14	WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR A R BHUYAN M ALAMGEER MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
	WITH WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
16	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	
17	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
18	ITA/1/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. S S ROY

19	WITH ITA/2/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY MR. JYOTIRMOY ROY MR. S S ROY
20	WITH ITA/7/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LTD.	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY
21	WITH ITA/8/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S CHETIA	MR. JYOTIRMOY ROY
22	WA/344/2023	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, HEALTH
23	WA/349/2023 CAVT. NO.09432/023, CAVT./943/2023	KABITA DAS Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C
	WITH I.A.(Civil)/2782/2023 in WA/349/2023	KABITA DAS Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
24	WA/221/2024 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
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16)	MRS. K DEVI	29-11-2024	To	09-12-2024
17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
18)	MR. M RAHMAN	29-11-2024	To	04-12-2024
19)	MRS. A GAYAN	02-12-2024	To	06-12-2024
20)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
21)	MR. T N DAS	01-12-2024	To	12-12-2024
22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WA/214/2023 PART-HEARD	RAJIB DAS Versus THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C
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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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22)	MR. N BARUAH	02-12-2024	To	15-12-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6080/2024 B/O	MASUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
2	WP(C)/6101/2024 B/O	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
ADMISSION				
3	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
4	WP(C)/6773/2021 PART-HEARD, FIXED	RAJIV KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
	WITH I.A.(Civil)/3432/2024 in WP(C)/6773/2021	THE STATE OF ASSAM AND ORS Versus RAJIV KALITA		
5	WP(C)/5428/2019 FIXED	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
6	WP(C)/4605/2023 FIXED	DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)

7	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
	WITH			
8	WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
	WITH			
9	WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
10	WP(C)/3204/2024 FIXED	MD. BULBUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS S SARMA HAZARIKA	SC, SEC. EDU.
		ORDERS		
11	Cont.Cas(C)/664/2015 FIXED	SMTI RENUMAI DUTTA and 40 ORS Versus PREETOM SAIKIA and 2 ORS	MR.R SARMA MR.P P BARUAH	MR.R DEKA(R-1) MR.R MAZUMDARR-1to3 MR.N SARMA(R-2&3) MR.D CHETIA(R-1 to 3)
	WITH			
12	WP(C)/635/2023	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
	WITH			
13	WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
	WITH			
14	WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
	WITH			
15	WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
16	Cont.Cas(C)/211/2018 FIXED	BHABANANDA SAHARIA AND 14 ORS. Versus PRITAM SAIKIA AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. D SAIKIA (R-6) MR S M T CHISTIE(R-6) MR. B GOGOI (R 2) MR P NAYAK MS P DAS(R-6)
17	WP(C)/4540/2023 FIXED	CHANDAN CH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, SEC. EDU.
18	Cont.Cas(C)/561/2024 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR. D P BORAH
		HEARING		
19	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
20	WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)

WITH
[I.A.\(Civil\)/1070/2021](#)
in WP(C)/2177/2021

HEM CHANDRA RABHA
Versus
JIMPI BORAH AND 3 ORS

MR. N C DAS
MR. A DAS

SC, ELEM. EDU
SC, SCERT, ASSAM
MR A D CHOUDHURY

21 **WITH**
[WP\(C\)/7626/2022](#)

JIMPI BORAH
Versus
THE STATE OF ASSAM AND 2 ORS

MR T CHAKRABORTY
MR. D CHOUDHURY
MR J DAS

SC, ELEM. EDU
SC, SCERT, ASSAM

22 [WP\(C\)/6604/2022](#)
FIXED, NOT BY HMJ S. SAIKIA

DR. BISWAJIT SARMA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. U K NAIR
MR. I CHOUDHURY
MS M DAS
MR T DAS
R. CHAUHAN
MR R DAS
MS A CHOPHY

SC, HIGHER EDU
SC, AG

23 **WITH**
[WP\(C\)/3864/2017](#)

DR. BISWAJIT SARMA
Versus
THE STATE OF ASSAM and 4 ORS.

MR.S SAIKIA
MR.D K BAGCHI
MR.P SAIKIA

SC, HIGHER EDUCATION

24 [WP\(C\)/3189/2023](#)
FIXED

MUKUL KUMAR DEKA
Versus
THE STATE OF ASSAM AND 2 ORS

MR J ABEDIN
MR N SARMA

SC, HIGHER EDU
MR H BEZBARUA (R-3)

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3522/2024 FIXED	BICKY BORSAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
2	Bail Appln./3569/2024 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
3	Bail Appln./3666/2024	RAJESH SORAHIA AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
4	Bail Appln./3667/2024	UTPAL BHUYAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
5	Bail Appln./3669/2024	SAFIQUL ISLAM @ CHFIKUL ISLAM Versus THE STATE OF ASSAM	MR S HUSSAIN MR. H RAHMAN	SPECIAL PP ASSAM
6	Bail Appln./3670/2024	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
7	Bail Appln./3673/2024	TONLONG KONYAK Versus THE STATE OF ASSAM	MR SAURADEEP DEY	PP, ASSAM
8	Bail Appln./3674/2024	FAZLUR RAHMAN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
9	Bail Appln./3675/2024	NARAYAN DEY Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA	PP, ASSAM
10	Bail Appln./3676/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR H A AHMED Z R MANDAL	PP, ASSAM
11	Bail Appln./3678/2024	SRI CHINMOY KALITA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
12	Bail Appln./3679/2024	PARASH BORAH Versus THE STATE OF ASSAM	MR. P MAHANTA MS. M BORGHAIN M DAS	PP, ASSAM

13	Bail Appln./3680/2024	BISHAKHA SHARMA Versus THE STATE OF ASSAM	MR. P MAHANTA MS. M BORGHAIN M DAS	PP, ASSAM
14	Bail Appln./3681/2024	NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM	MR A KAKOTI J PEGU	PP, ASSAM
MOTION				
15	AB/3043/2024 FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
16	AB/3154/2024	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
17	AB/3156/2024	DIBAKAR BARMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	AB/3159/2024	SRI DIPAK KARKI AND ANR. Versus THE STATE OF ASSAM	MR. N UPADHAYAY MR D MAHANTA	PP, ASSAM
19	AB/3160/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
20	AB/3161/2024	SHRI JYOTI RANA SAIKIA Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
21	AB/3162/2024	DHRUBOJYOTI DUTTA AND ANR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR. A KHANDAKAR	PP, ASSAM
22	AB/3164/2024	SUNTI DAS Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./3987/2023 WITH SCANNED TCR, FIXED	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./853/2024 WITH SCANNED TCR	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
25	Bail Appln./1700/2024 WITH SCANNED TCR	BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	Bail Appln./2053/2024 FIXED	RAJIB PEGU Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
27	Bail Appln./2474/2024 WITH SCANNED TCR	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
28	Bail Appln./2792/2024 FIXED	GHANA KHANIKAR Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
29	Bail Appln./2847/2024 WITH SCANNED TCR, FIXED	VISHESHWAR RAY Versus THE STATE OF ASSAM	MR. N ANAND MR H ALI	PP, ASSAM
30	Bail Appln./3102/2024 WITH SCANNED COPY OF TCR, FIXED	JOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
31	Bail Appln./3335/2024 WITH SCANNED TCR, FIXED	JOYSING RONGHANG Versus THE STATE OF ASSAM AND ANR	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	MR B DEURI (R-2) PP, ASSAM

32	Bail Appln./3379/2024 FIXED	RINA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
33	Bail Appln./3384/2024 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
34	Bail Appln./3417/2024 WITH OFFICE NOTE, FIXED	KRISHNA BISWAS Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
35	Bail Appln./3456/2024 FIXED	RAHUL MOHAN Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
	WITH			
36	Bail Appln./3455/2024	SRI RAHUL MOHAN Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	PP, ASSAM
37	Bail Appln./3478/2024 FIXED	UTSAV NATH AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH	PP, ASSAM
38	Bail Appln./3523/2024 FIXED	MOMINUR HOQUE SK Versus MD. ABBAS ALI SHEIKH AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	Bail Appln./3531/2024 FIXED	KHADIMUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
40	Bail Appln./3532/2024 WITH OFFICE NOTE, FIXED	SANKAR KUMAR BISWAS Versus CENTRAL BUREAU OF INVESTIGATION	MR. A SARKAR J RABHA MS A DAS	SPL. PP, C.B.I.
41	Bail Appln./3533/2024 FIXED	ABU TALEB Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
42	Bail Appln./3535/2024 FIXED	JAYNOB KHATUN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
43	Bail Appln./3541/2024 FIXED	GOPAL BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
		BAIL HEARING		
44	AB/1381/2024 FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
45	AB/1611/2024 FIXED	SMTI. CHAYANIKA KASHYAP AND 4 ORS. Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
	WITH			
46	AB/1592/2024	BHASKAR JYOTI TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
47	AB/1698/2024 WITH OFFICE NOTE, FIXED	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	MR. N H BARBHUIYA (R-2) MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
48	AB/2128/2024 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, WITH OFFICE NOTE, FIXED	ALIT CH WARY ALIAS ALIT WARY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

49	AB/2345/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	NIRA KUMAR PATIR Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	MS. M BARMAN (AMICUS CURIAE FOR R-2) PP, ASSAM
50	AB/2770/2024 FIXED	ADVOCATE REETAM SINGH Versus STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
51	AB/2874/2024 FIXED	NUR HOQUE ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
52	AB/2933/2024 FIXED	RUBUL AMIN @ RUBUL ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
53	AB/2975/2024 FIXED	TUFOLL UDDIN @ TUFAIL Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
54	WITH Bail Appln./3383/2024	REJIYA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
55	AB/2997/2024 FIXED	SAPIUL SARKAR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY S DAS	PP, ASSAM
56	AB/3013/2024 FIXED	KANDARPA CHALIHA Versus THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM
57	AB/3034/2024 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM	MR. B K GOGOI MR. M J GOGOI	PP, ASSAM
58	AB/3070/2024 FIXED	SHRI DURGESWAR GOGOI Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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21)	MR. T N DAS	01-12-2024	To	12-12-2024

22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5448/2024 FIXED	M/S ALPA GANGA SERVICE Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. I CHOWDHURY SR ADV MR N KALITA MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, I O C
2	WP(C)/5783/2024 FIXED	ANGSHUMAN SARMA Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA	GA, ASSAM
ADMISSION				
3	WP(C)/1358/2023 FIXED	M/S H K SAGAR REALTORS LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY
4	WITH WP(C)/749/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
ORDERS				
5	Review.Pet./14/2024 FIXED, IN WP(C)/7115/2022 (D/O), WP(C)/7116/2022 (D/O), WP(C)/7117/2022 (D/O), WP(C)/7118/2022 (D/O)	UNION OF INDIA Versus BISWADIP GHOSH	MR. S C KEYAL SC, INCOME TAX	
6	WITH Review.Pet./68/2024	UNION OF INDIA Versus SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	
7	WITH Review.Pet./69/2024	UNION OF INDIA Versus SITU GUGULIA	MR. S C KEYAL SC, INCOME TAX	
8	WITH Review.Pet./70/2024	UNION OF INDIA AND 3 ORS. Versus SARIKA MOHTA	MR. S C KEYAL	

HEARING

9	WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
10	WP(C)/1112/2015 WITH LCR	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
11	WP(C)/3073/2015	M/S PIZZA PALACE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.O P BHATI MR.T C DAS MR.J A AHMED MR.P SARMA MR.S KHAN	MR.B D DAS SC, APDCL
12	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
	WITH			
13	WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
14	WP(C)/4120/2017 FIXED	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
	WITH			
15	WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
16	WP(C)/463/2020 WITH WP(C)/5742/2011 (D/O)	ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL MS S JITANI	MR. P DAS MR. R K D CHOUDHURY MR G DAS MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
17	WP(C)/8237/2022	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 6

[THIS BENCH WILL AT 10:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Co.App./4/2016 CAVT. NO. 1393/2015 PART-HEARD, CAVT./1293/2015, CAVT./1393/2015	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
2	WITH Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 03/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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16)	MRS. K DEVI	29-11-2024	To	09-12-2024
17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024

18)	MR. M RAHMAN	29-11-2024	To	04-12-2024
19)	MRS. A GAYAN	02-12-2024	To	06-12-2024
20)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
21)	MR. T N DAS	01-12-2024	To	12-12-2024
22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



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[For Tuesday,3rd December 2024]

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE KALYAN RAI SURANA AND HONOURABLE
MR. JUSTICE SOUMITRA SAIKIA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/6811/2018 WITH LCR	NALBHANU BIBI @ LAL BHANU @ LALABHANU BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S NATH MR M SHELM MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 WP(C)/6917/2018 WITH LCR	SAMIRAN BEGUM AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3 WP(C)/6983/2018 WITH LCR	ANUKUL HAZONG Versus THE UNION OF INDIA AND 7 ORS.	MR H TALUKDAR MS D DAS MS M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4 WP(C)/6997/2018 WITH LCR	MINA SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG MS. R M SARMAH (R7) ASSTT.S.G.I. SC, F.T SC, ECI
5 WP(C)/7064/2018 WITH LCR	HAMELA KHATUN @ HAMELA BEWA Versus THE UNION OF INDIA AND 6 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

6	W.P.(Cri.)/4/2019	TUPE SUBHASH Versus THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
7	WP(C)/7685/2019 WITH LCR	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	Review.Pet./3/2021 IN WP(C)/4298/2017 (D/O), WITH LCR 3 FILES	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
9	WA/397/2022 CAVT. NO.14312/022, WITH OFFICE NOTE	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. K M MAHANTA(R-5) MR. A B T HAQUE MS N BEGUM(R-5) MS M KAKOTY (R-5) MR S GAUTAM(R-5) MS. D SARMAH(R-5) SC, PWD FOR CAVEATOR
10	Review.Pet./41/2023 IN WA/12/2010 (D/O), WITH LCR	MD. ASHRAF ALI AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2382/2020 FIXED	SUBASH KUSHWAHA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
2	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
3	WP(C)/5508/2023 FIXED	LEENA DAS @ MUSSTT. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. T J MAHANTA (R-7) GA, ASSAM (R1 - R6) SC, AG MR. P P DUTTA MS P SARMA (R-7) MS. P P DAS (R-7)
4	WP(C)/5871/2023 FIXED	ASSAM STATE ELECTRICITY BOARD PENSIONERS ASSOCIATION Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR S PARASHAR	SC, APDCL
5	WP(C)/1093/2024 FIXED	SHAYED MASUD MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
6	WITH WP(C)/4707/2023	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
7	WITH WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
8	WITH WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
9	WITH WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.

10	WITH WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
11	WP(C)/1730/2024 FIXED	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	GA, ASSAM
	WITH I.A.(Civil)/2720/2024 in WP(C)/1730/2024	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY	GA, ASSAM
12	WP(C)/4061/2024 FIXED	RANJEET DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. M K SARMA MS J RAJKUMARI MR K K GOSWAMI	SC, HEALTH SC, FINANCE
ORDERS				
13	Cont.Cas(C)/376/2023 FIXED	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND ORS	MR. N J GOGOI M.A. BEGUM	MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,4) MR. P K BORAH(R-1) MR. J KALITA(R-5)
HEARING				
14	WP(C)/4641/2022 PART-HEARD, FIXED	TAIZUDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR I RAFIQUE MR. R KALITA MRS S A CHOUDHURY MR. R SALOI MR H AGARWAL MS A AFREEN MR J SINGH MS. R. R. SAIKIA B DAS	GA, ASSAM
15	WP(C)/541/2012	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
16	WP(C)/2246/2012 CAVT. NO. 575/12	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MR H K DAS MR.A BARUAH MS D MAHANTA MR N K SARMA MR N K SARMA	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
17	WITH WP(C)/2613/2012 THE CAVEAT HAS ALREADY BEEN TAGED WITH WP (C) NO. 2246/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MS D MAHANTA MR N K SARMA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
18	WP(C)/5325/2014	INDIAN OIL CORPORATION LTD. IOCL and 27 ORS, Versus THE UNION OF INDIA and 3 ORS,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.C BARUAH MR.K N CHOUDHURY MR.S C KEYAL C.G.C. MS.R DEKA MR.D BORAH(R-4) MR.P P MEDHI SC, I O C ASSTT.S.G.I. MS.R KAKATI

19	WP(C)/5610/2015	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR. M P SARMA MR A CHAKRABORTY MR.D J BARMAN	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
20	WP(C)/2175/2016 FIXED	MD. JEHERUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MR.H P GUWALA MR.H P NEOG	GA, ASSAM
21	WP(C)/7410/2018 FIXED	AMBRIK KANT BASUMATARY AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. B PHUKAN	GA, ASSAM MR P NAYAK (SC, FINANCE)
WITH				
22	WP(C)/6545/2014	JUNE NATH and 1339 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR.D K MISHRA MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MS.M BHUYAN	GA, ASSAM SC, BTC SC, FINANCE
WITH				
	I.A.(Civil)/2600/2017 in WP(C)/6545/2014	JUNE NATH and 1339 ORS Versus THE STATE OF ASSAM AND 15 ORS	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN	GA, ASSAM SC, FINANCE
WITH				
23	WP(C)/6394/2015	PRADYUT GOGOI and 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN MS.B PHUKAN MS.M BHUYAN	GA, ASSAM SC, FINANCE
24	WP(C)/1638/2022	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA
25	WP(C)/7302/2023 FIXED	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM
26	WP(C)/409/2024	SRIBAS GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	SC, PWD ROAD SC, FINANCE

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[For Tuesday,3rd December 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE KALYAN RAI SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/5879/2024 FIXED	DHANSIRI CO-OPERATIVE COLLECTIVE FARMING SOCIETY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR D K NATH	SC, CO OP GA, ASSAM SC, REVENUE
WITH				
2	WP(C)/5748/2023	DHANSIRI COLLECTIVE CO-OPERATIVE FARMING SOCIETY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS. N DEY	SC, CO OP GA, ASSAM MS. S SARMA (R-2, R-3, R-4) MS G HAZARIKA (R-1) MS. M D BORAH (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
- FOR ORDERS -				
3	WP(C)/2060/2024 FIXED	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
4	WP(C)/4947/2022 PART-HEARD, FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
5	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
6	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION

7	WP(C)/4240/2022 FIXED	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
	WITH			
8	WP(C)/4463/2024	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	MR G RAHUL(R-1) MR. D M NATH (R-1)
	WITH			
9	WP(C)/4465/2024	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
	WITH			
10	WP(C)/5968/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. D SAIKIA	MR G RAHUL (R-1) MR. D M NATH MR. D M NATH SC, TAXES
	WITH			
11	WP(C)/5969/2024	ASSISTANT COMMISSIONER OF TAXES . Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. D SAIKIA MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
	WITH			
12	WP(C)/5970/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. B CHOUDHURY	MR G RAHUL(R-1) MR. D M NATH MR. D M NATH SC, TAXES
	WITH			
13	WP(C)/6018/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. D SAIKIA MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
14	Arb.P./30/2024 FIXED	SM INTERIOR PRIVATE LTD Versus UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
15	Arb.P./49/2023 FIXED	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
16	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
17	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
18	Arb.P./25/2024 FIXED	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
19	WP(C)/3582/2024 FIXED	HAYAT AUTO WORLD Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MR. D GOSWAMI, SC SBI MR. A K SAHEWALLA(R-1,2) MR P GOGOI MR. W SHARMA(R- 1,2) SC, SBI

HEARING

20	WP(C)/3072/2014 CAVT. NO. 607/14 PART-HEARD, BY SLIP	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
21	WP(C)/723/2020 PART-HEARD, FIXED, WITH LCR	DHANI RAM CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MR P BORAH MR. C PRADHAN	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MR H M R HOQUE SC, REVENUE

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21)	MR. T N DAS	01-12-2024	To	12-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3576/2024	RUPAM CHARENGIA AND ANR. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
2	Bail Appln./3671/2024	MOHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
MOTION				
3	Crl.Rev.P./403/2024 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
4	AB/3086/2024 FIXED	ABDUS SATTAR AND ORS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
5	AB/3153/2024	JAYEN UDDIN Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
6	AB/3155/2024	ISMAIL HUSSAIN @ ISMAIL ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
7	AB/3158/2024	RUBUL HUSSAIN @ NAIZAM UDDIN AND 9 ORS Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
ADMISSION				
8	Crl.A./290/2024 B/O	DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA MS M R ROY	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./3247/2024	ABU TAHER Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM

10	Bail Appln./3306/2024 FIXED	IMRAN KHAN Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
11	Bail Appln./3378/2024 FIXED	NICHOLAS SHANGPLIANG Versus THE STATE OF ASSAM	MR. R D BHUYAN MR. K K DEKA MS E B GOGOI	PP, ASSAM
12	Bail Appln./3449/2024	MD ABDUL ROUF Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MR. H ALI	PP, ASSAM
13	Bail Appln./3579/2024 FIXED	MOFIJUL HAQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
BAIL HEARING				
14	AB/2194/2024 FIXED	RAHUL NARZARY Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	MR. C S RAY (FOR VICTIM) PP, ASSAM
15	AB/2440/2024 FIXED	SARUMAI DUTTA AND ANR Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
16	AB/2449/2024 FIXED	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
WITH				
17	AB/2844/2024	RAMIJ UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
18	AB/2456/2024 FIXED	PABITRA KALITA Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
19	AB/2565/2024 WITH AB/2548/2024 (D/O), FIXED	PRANABJYOTI DEKA Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
WITH				
20	AB/2549/2024	RANDIP GOGOI Versus THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
21	AB/2763/2024 FIXED	DIPJYOTI BORUAH AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
22	AB/2825/2024 FIXED	SAURAV MEDHI Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
23	AB/2831/2024 FIXED	MD MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
24	AB/2839/2024 FIXED	DIPANKAR SAHA AND 3 OTHERS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
25	AB/2853/2024 FIXED	MD NAZIM ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
26	AB/2924/2024 WITH OFFICE NOTE, FIXED	MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS	MR. B K DAS (FOR INFORMANT) PP, ASSAM
27	AB/2928/2024 FIXED	MD FARIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM

28	AB/2970/2024 FIXED	UPENDRA KUMAR SHARMA @ UPENDRA KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
29	AB/2994/2024 FIXED	SANIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
30	AB/3010/2024 WITH OFFICE NOTE, FIXED	PANKAJ SARKAR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
31	AB/3052/2024 FIXED	SAHABUL HOQUE Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
32	AB/3067/2024 FIXED	NUR HUSSAIN SHEIKH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
33	AB/3076/2024 FIXED	SAIJUDDIN Versus THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
34	AB/3080/2024 FIXED	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM
35	AB/3085/2024 FIXED	SAIFUDDIN ALI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
ORDERS				
36	I.A.(CrI.)/1112/2023 WITH OFFICE NOTE, B/O in CrI.A./11352/2023 WITH CrI.A./11352/2023 (Filing Number) WITH I.A.(CrI.)/11356/2023 (Filing Number)	SUJIT KOIRI Versus THE STATE OF ASSAM AND ANR. SUJIT KOIRI Versus THE STATE OF ASSAM AND ANR (B) SUJIT KOIRI Versus THE STATE OF ASSAM THE STATE OF ASSAM	MR A B DEY MR. S SUTRADHAR MR A B DEY MR A B DEY	PP, ASSAM
37	I.A.(CrI.)/1063/2024 WITH LCR 4 FILES, WITH OFFICE NOTE, FIXED in CrI.A./226/2022 WITH CrI.A./226/2022	A BABA PEESHAK SINGHA AND 8 ORS Versus THE STATE OF ASSAM	DIPANKAR NATH MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. K A MAZUMDER (r-2) MR A HAI (r-2) PP, ASSAM
38	I.A.(Civil)/2481/2024 in RSA/115/2011 (D/O) in Review.Pet./7780/2024 WITH Review.Pet./7780/2024 (Filing Number)	PANCHA PRADIP CLUB AND ANR Versus SHRI SUBHRA KANTI DAS PURKAYASTHA PANCHA PRADIP CLUB AND ANR Versus ON THE DEATH OF TRIPTI DAS PURKAYASTHA HER LEGAL HEIRS TRIPTI DAS PURAKAYASTHA AND ORS B	MR. N BARUAH MR. R J DAS MR. R J DAS	MR. A DHAR (R-1 TO 4) MD F FARIDI(R-1 TO 4)
HEARING				
39	CrI.A./218/2020 WITH LCR 4 FILES, P.B.-1, FIXED	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N UDDIN K U AHMED MS P SARMA MS N HASAN MR. M ISLAM MR S K CHHETRY	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM

40	Crl.A./23/2021 WITH LCR 4 FILES, FIXED	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/48/2021 in Crl.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
41	Crl.Rev.P./265/2021 WITH LCR 1 FILE, FIXED	SAHALOM HUSSAIN MAZUMDER Versus ON THE DEATH OF THE COMPLAINANT/SAHIR UDDIN MAZUMDER (SINCE DECEASED) AND ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	MS. R CHOUDHURY (R1A- R1E) MR. N H BARBHUIYA MS S S ZIA (R1A-R1E) PP, ASSAM MR M A BARBHUIYA
42	Crl.A./240/2022 2 Y 3 M 3 D :WITH LCR 4 FILES, FIXED	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR R DAS	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM
43	Crl.Rev.P./289/2022 WITH LCR 2 FILES, FIXED	NASIR UDDIN Versus ARJINA KHATUN	MR. R ALI H A AHMED DR. R HOQUE	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR
44	Crl.Rev.P./393/2022 WITH LCR 4 FILES	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN
	WITH I.A.(Crl.)/400/2022 in Crl.Rev.P./393/2022	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
45	Crl.A./49/2023 WITH LCR 4 FILES, P.B.-1, FIXED	NAZRUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P DUTTA	PP, ASSAM
46	Crl.A./130/2023 2 Y 8 M 7 D :WITH LCR 3 FILES, FIXED	MONSER ALI Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
47	Crl.Pet./373/2023 WITH LCR 1 FILE (SCANNED), FIXED	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
11)	MS. D SAIKIA	04-12-2024	To	10-01-2025
12)	MR R GOENKA	28-11-2024	To	06-12-2024
13)	MR A GOENKA	28-11-2024	To	06-12-2024
14)	MR. T ROY	03-12-2024	To	06-12-2024
15)	MRS. B SARKAR	03-12-2024	To	06-12-2024
16)	MRS. K DEVI	29-11-2024	To	09-12-2024
17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024

18)	MR. M RAHMAN	29-11-2024	To	04-12-2024
19)	MRS. A GAYAN	02-12-2024	To	06-12-2024
20)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
21)	MR. T N DAS	01-12-2024	To	12-12-2024
22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2094/2022 B/O	SUREN KALITA @ SURENDRA CH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. B SARMAH MR G PATHAK MR I UDDIN	SC, ASIDC SC, FINANCE
2	WP(C)/4940/2022 B/O	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE
3	WP(C)/8284/2022 B/O	AHIDUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM
4	WP(C)/751/2023 FIXED	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R-3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)
5	WP(C)/2893/2023 B/O	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE
6	WP(C)/5147/2023 B/O	JINTU CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C
7	WP(C)/487/2024 B/O	SARET KRO Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	GA, ASSAM SC, AG MR. R. DHAR SC, PWD MR. R. RONGHANG SC, K A A C SC, FINANCE
8	WP(C)/5185/2024 B/O	DIGANTA BORUAH @ DIGANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, REVENUE

HEARING

9	WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
	WITH I.A.(Civil)/195/2024 in WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 4 ORS	DR. B N GOGOI	MR. S K CHAKRABORTY MR. S K CHAKRABORTY
10	WP(C)/4591/2014	ASHOK DEB Versus THE STATE OF ASSAM AND 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.D SAIKIA MR.S CHAUHAN MR.B B NARZARI MR.B GOGOI MR.N BORAH SC, FINANCE
	WITH MC/3108/2014 in WP(C)/4591/2014	ASHOK DEB Versus THE STATE OF ASSAM AND 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.D SAIKIA MR.S CHAUHAN MR.B B NARZARI MR.B GOGOI MR.N BORAH SC, FINANCE
11	WP(C)/2571/2015	JIBAN CHANDRA BORA Versus THE BOARD OF DIRECTORS and 4 ORS	MR J U CHOUDHURY MR. S KHOOND MR G C HAZARIKA MR. L Deka MR. C C DEKA	SC, APDCL
12	WP(C)/688/2016	DEBENDRA SAIKIA and 4 ORS Versus THE NUMALIGARH REFINERY LTD. and 3 ORS.	MR.A BORAH MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.S NEOG MS.K BARPUJARI MR.K OJHA	MR.U K NAIR R-3 MS U DAS(R-3) MS.A VERMA(R-3) MR. A DHAR (R-1,2,3) ASSTT.S.G.I.
13	WP(C)/1204/2016 WITH LCR	APURBA KUMAR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY MS W YHOSHII MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR. B K BHAGAWATI MR G C HAZARIKA MR. L Deka MR A K PANDIT
14	WP(C)/2988/2020 FIXED	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY
15	WP(C)/3101/2020	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
16	WP(C)/3886/2020	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAJIN MR. B J MUKHERJEE
17	WP(C)/5309/2020	PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	GA, ASSAM
	WITH I.A.(Civil)/1441/2021 in WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM

18	WP(C)/502/2021 B/O	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR K BHUYAN MR S N ADHYAPAK MS B DAS MR N ISLAM R K TALUKDAR	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI
19	WP(C)/2797/2021	RAVI KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR A V SINGH MR P R BORA MR W R MEDHI	MR. B DEKA (C.G.C., R1-R6) ASSTT.S.G.I.
20	WP(C)/4641/2021	SI/GD NO.163100898 RAKESH PRAJAPAT Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	ASSTT.S.G.I.
21	WP(C)/5276/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
	WITH			
22	WP(C)/5308/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	MR. Y DOLOI (R-1 TO 4) ASSTT.S.G.I.
23	WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
	WITH			
24	WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
25	WP(C)/5086/2022	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR. N UPADHAYAY, SC, PHE MR R DHAR, SC, PWD M KATAKY MR. D MAZUMDAR, ADDL. AG, ASSAM MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. D UPAMANYU, SC, HEALTH DEPTT. MS A LODHA, SC, WATER RESOURCE DEPTT.
	WITH			
26	WP(C)/6861/2017	DIMBESWAR DAS Versus THE STATE OF ASSAM and 13 ORS	MS B DEVI MR.R SARMA	GA, ASSAM SC, HEALTH
	WITH			
27	WP(C)/8119/2017	AJOY MAHANTA Versus THE STATE OF ASSAM and 4 ORS	MR.P P DUTTA MR.A BHATTACHARYYA MS.M KALITA	GA, ASSAM MR. R PHUKAN(R-5) SC, WATER RESOURCE
	WITH			
28	WP(C)/334/2019	LUKUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI	GA, ASSAM SC, WATER RESOURCE

29	WITH WP(C)/6047/2019	RAMEN BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	GA, ASSAM
30	WITH WP(C)/7388/2019	MANASH PRATIM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SINHA MR. P KALITA	GA, ASSAM
31	WITH WP(C)/1403/2020	IMRANA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	GA, ASSAM SC, P H E
32	WITH WP(C)/1846/2020	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, IRRIGATION
33	WITH WP(C)/2526/2020	SANJOY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	GA, ASSAM SC, FOREST DEPTT.
34	WITH WP(C)/4059/2020	ALAKA HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MRS J D KHAUND MRS J D KHAUND MR. D BARUAH MR. P K BORDOLOI MS B PAUL	GA, ASSAM SC, FOREST
35	WITH WP(C)/5588/2020	JAGADISH BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	GA, ASSAM
36	WITH WP(C)/595/2021	FARHAD MD. ANAMUL HUSSAIN Versus THE STATE OF ASSAM AND 9 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, PERSONNEL DEPT. SC, PWD SC, FINANCE
37	WITH WP(C)/754/2021	NAYANMONI PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MRS P P BORAH MR. P K DAS MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, PWD
38	WITH WP(C)/4093/2021	BISPENDRA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	GA, ASSAM
39	WITH WP(C)/4216/2021	JANA ROBIDAS Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI	GA, ASSAM
40	WITH WP(C)/4802/2021	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J C GOGOI MR. S ALI MS N BEGUM MR B ISLAM	GA, ASSAM SC, HEALTH
41	WITH WP(C)/4848/2021	SAGARIKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
42	WITH WP(C)/4897/2021	SURAJIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT)
43	WITH WP(C)/5095/2021	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM SC, FOREST

44	WITH WP(C)/5784/2021	NAYANDEEP GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
45	WITH WP(C)/5789/2021	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
46	WITH WP(C)/1289/2022	BHANU PRIYA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MRS. R RONGMEI MS. D J BORAH	GA, ASSAM
47	WITH WP(C)/2171/2022	MRITUNJOY DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S DASGUPTA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
48	WITH WP(C)/4005/2022	KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM SC, AGRI. DEPARTMENT
49	WITH WP(C)/4480/2022	SUMAN DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
50	WITH WP(C)/5129/2022	RAJIB SENGUPTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, WATER RESOURCE
51	WITH WP(C)/5941/2022	CHIRANJEEV NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MS M D MEDHI	GA, ASSAM SC, FOREST
52	WITH WP(C)/6200/2022	RINGCHAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
53	WITH WP(C)/6805/2022	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
54	WITH WP(C)/8093/2022	PINAK DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM
55	WITH WP(C)/8167/2022	PAPU THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR D BHATTACHARYA	GA, ASSAM
56	WITH WP(C)/179/2023	SEHNAZ YASMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	SC, P AND R.D. GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE

57	WITH WP(C)/344/2023	RAMANANDA DEY@RAMANANDA CH DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
58	WITH WP(C)/2007/2023	TILAK DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS N GUPTA MR. C DAS	GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
59	WITH WP(C)/2172/2023	KRISHNA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
60	WITH WP(C)/3501/2023	KAKUMONI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, P AND R.D. GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS SC, INDUSTRIES AND COMMERCE ADDL. AG,ASSAM SC, P H E SC, HEALTH SC, WATER RESOURCE
61	WITH WP(C)/3581/2023	SUMON RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MS S KAR	GA, ASSAM MR. N UPADHAYAY MR R DHAR MR. D MAZUMDAR MR A KALITA MR. I DAS MS A LODHA SC, INDUSTRIES AND COMMERCE MR. D UPAMANYU , SC, HEALTH DEPT. SC, WATER RESOURCE SC, HEALTH SC, P H E ADDL. AG,ASSAM
62	WP(C)/3354/2023	HITENDRA KUMAR PHUKAN Versus THE UNION OF INDIA AND 3 ORS	MR. D P CHALIHA MS M ROY	DY.S.G.I. SC, POWER GRID

63	WP(C)/3451/2023 B/O	BHUMIDHAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
64	WP(C)/6703/2023	MD BASHARATUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY TANZIM L. CHOUDHURY	GA, ASSAM

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23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3055/2024	ADRISH KHAN Versus UNION OF INDIA,	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
2	Bail Appln./3253/2024	PIKLU MAJUMDAR Versus THE STATE OF ASSAM	MR. K KALITA MR. S CHOWDHURY MS G SWAMI	PP, ASSAM
MOTION (BA)				
3	Bail Appln./3469/2024	ABUL KALAM @ ABDUL KALAM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	SPECIAL PP ASSAM
4	Bail Appln./3655/2024	SANJIB DEKA Versus CENTRAL BUREAU OF INVESTIGATION	MR. R SARMA MR. B.J. BRAHMA	SC, CBI
TOP OF THE LIST				
5	RSA/16/2010 (HEARING), WITH LCR	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	MRG P BHOWMIK
6	WITH RSA/17/2010 WITH LCR	JATINDRA MOHAN SAHA and ANR Versus ON THE DEATH OF MOZUAMMEL HAQUE HIS LEGAL HEIRS and ORS	S C KEYAL S K GHOSH S P CHOUDHURY	G P BHOWMIK J PURKAYASTHA
BAIL HEARING (BA)				
7	Bail Appln./2791/2024 WITH SCANNED COPY OF CASE RECORD, B/O	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
8	Bail Appln./2856/2024 WITH SCANNED COPY OF CASE RECORD, FIXED.	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
9	Bail Appln./3462/2024 WITH SCANNED COPY OF LCR	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM

BAIL HEARING

10	AB/1122/2024 WITH AB/1090/2024(D/O), FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
11	WITH AB/1311/2024	MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	RSA/220/2024 FIXED	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
	WITH I.A.(Civil)/3590/2024 in RSA/220/2024	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
<u>ORDERS</u>				
13	MFA/12/2012 FIXED	ORIENTAL INSURANCE CO. LTD. Versus NIBHA RAJBHAR AND ANR	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY
14	CRP/68/2024 WITH LCR 3 FILES, FIXED	SURESH SHARMA Versus AJOY CHANDRA DEY AND ANR	MR. B J MUKHERJEE MS R SAHA	
15	I.A.(CrI.)/1167/2024 IN BA/3470/2024 (D/O) in Bail Appln./3470/2024	TAPAN BORA ALIAS TARKIK BORA Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, CBI
<u>HEARING</u>				
16	RSA/61/2012 WITH LCR	MRIGEN DAS @ MALAKAR Versus KUMUD CHANDRA DAS	MR.S K SAHARIA MR.P P DAS	MR.SHEELADITYA MRG C KALITA
17	RSA/106/2013 WITH LCR, FIXED	KHARGESWAR DAS and ANR Versus DEBIRAM RAJBONGSHI and ANR.	MR. S C KEYAL	MR.B K GHOSE
18	RFA/35/2014 WITH LCR	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MR R SINGHA MRV K BAROOAH MS S PATOWARY
19	RFA/26/2016 CAVT. NO. 241/2016 WITH LCR, FIXED	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR
	WITH I.A./1479/2016 in RFA/26/2016	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY	MR G DEKA FOR CAVEATOR
20	MFA/16/2017 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S FUEL SOURCES INDIA PVT LTD	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
21	RSA/394/2017 WITH LCR, FIXED	SMTI NILIMA DUTTA and 3 ORS Versus SMTI OM LAKHI BURAGOHAİN and 11 ORS	MR. N ALAM MR A SHARMA MR.S U AHMED MR K JAIN MR A HAWARI	MR. A SARMA MR. B CHOUDHURY MR. K KALITA

22	RFA/120/2018 WITH LCR	BONGAIGAON REFINERY Versus ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	WITH I.A.(Civil)/3237/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	WITH I.A.(Civil)/4238/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
23	RFA/42/2019 WITH LCR, FIXED	SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN
24	MACApp./168/2020 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	WITH I.A.(Civil)/2116/2024 in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, Versus SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
25	Mat.App./16/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
26	MACApp./267/2022 WITH LCR, FIXED	MD. JANIK ALI Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR H DAS MR. B C DEKA	MR. R C PAUL

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[For Tuesday,3rd December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7910/2017 PART-HEARD, FIXED	JAYA DAS Versus INDIAN OVERSEAS BANK and 3 ORS.	MR.Z HUSSAIN MS.P BARMAN MRSB B AHMED	MR.P C GOSWAMI SC, I O B
2	Crl.Rev.P./324/2019 FIXED	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR.	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2)
	WITH I.A.(Crl.)/639/2019 in Crl.Rev.P./324/2019	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR. (H)	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	PP, ASSAM (R2)
BAIL HEARING (BA)				
3	Bail Appln./2855/2024 WITH SCANNED TCR, FIXED	PAOMINTHANG Lhanghal Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
ORDERS				
4	Crl.Rev.P./240/2009 WITH LCR 4 FILES, FIXED	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
5	Crl.A./246/2012 WITH LCR 5 FILES, P.B. 1, FIXED	PARIMAL NATH Versus THE STATE OF ASSAM	MR.J ISLAM MR.A M S MAZUMDER MR.A A R KARIM MS.S F MAITAI	MR SARFRAZ NAWAZ, AMICUS CURIAE PP, ASSAM
QUASHMENT				
6	Crl.Pet./808/2015 WITH LCR 7 FILES, FIXED	SUJIT DHAR Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	PP, ASSAM

7	Crl.Pet./210/2017 WITH LCR EIGHT FILES.	AMZAD UDDIN AHMED Versus THE STATE OF ASSAM and ANR	MR. R ALI MR. H A AHMED MR M MONDAL MR.B B GOGOI	PP, ASSAM
8	Crl.Pet./748/2017 WITH LCR 3 FILES	BABUL BARMAN Versus THE STATE OF ASSAM and ANR.	MR. K R BORA MR.B K DAS MR D CHUTIA MS.P DAS	MR. D K KOTOKY MR. N D SARMA PP, ASSAM
9	Crl.Pet./176/2018 WITH LCR 1 FILE	SREEJIT DEY Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	PP, ASSAM
WITH				
10	Crl.Pet./823/2016	KISHORE BIYANI and 2 ORS Versus THE STATE OF ASSAM and ANR	DR.ASHOK SARAF MR. A M BORA MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR. N K KALITA MR. V A CHOWDHURY PP, ASSAM
11	Crl.Pet./77/2019 WITH LCR ONE FILE (PHOTOCOPY) FIXED.	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM
12	Crl.Pet./944/2019 FIXED	ABHIJIT CHUTIA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
WITH				
13	Crl.Pet./1461/2019	BHULA TAMULY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM
14	Crl.Pet./1078/2019 FIXED.	ROHAN DAS Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM
HEARING				
15	Crl.Rev.P./245/2013 PART-HEARD, WITH LCR 4 FILES, FIXED	DIPAK MEDHI Versus THE STATE OF ASSAM	MR.P D NAIR MR G ALAM MS.S GOGOI MR.H ROHMAN	PP, ASSAM
16	Crl.Rev.P./259/2013 PART-HEARD, WITH LCR 2 FILES, FIXED	AFTAB UDDIN BARLASKAR @ APTAI and 4 ORS Versus THE STATE OF ASSAM	MRH I CHOUDHURY MR.I H LASKAR MR.P K DEKA MR. S ALAM	PP, ASSAM
17	Crl.Rev.P./378/2009 WITH LCR 4 FILES, FIXED	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE)	PP, ASSAM
18	Crl.Rev.P./231/2012 WITH LCR THREE FILES.	KISHORE PRASAD SARAF and ANR. Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MS.J SAIKIA	PP, ASSAM
19	Crl.Rev.P./277/2012 WITH LCR THREE FILES.	PARAG BORAG Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
20	Crl.Rev.P./305/2012 WITH LCR FOUR FILES.	BULBUL KALITA @ KHITIS KALITA Versus THE STATE OF ASSAM	MR. M A SHEIKH MR.K U AHMED MR.M HOSSAIN	PP, ASSAM
21	Crl.Rev.P./428/2013 WITH LCR THREE FILES. FIXED	AZIZUL ISLAM @ AZIZUL HOQUE and 2 ORS. Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE MS.R RONGMAI MR.R DEV MR.R DHAR	PP, ASSAM

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5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
11)	MS. D SAIKIA	04-12-2024	To	10-01-2025
12)	MR R GOENKA	28-11-2024	To	06-12-2024
13)	MR A GOENKA	28-11-2024	To	06-12-2024
14)	MR. T ROY	03-12-2024	To	06-12-2024
15)	MRS. B SARKAR	03-12-2024	To	06-12-2024
16)	MRS. K DEVI	29-11-2024	To	09-12-2024
17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
18)	MR. M RAHMAN	29-11-2024	To	04-12-2024
19)	MRS. A GAYAN	02-12-2024	To	06-12-2024
20)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
21)	MR. T N DAS	01-12-2024	To	12-12-2024
22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE SOUMITRA SAIKIA RISES AND WILL SIT AGAIN AFTER RISING OF THE HONOURABLE DIVISION BENCH-II, IF REQUIRED.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	Crl.Pet./644/2022 PART-HEARD, (HEARING), WITH LCR 1 FILE (SCANNED), FIXED	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
MOTION (BA)				
2	Bail Appln./3640/2024	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
3	Bail Appln./3647/2024	RAYCHUL HAQUE Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
MOTION				
4	AB/3130/2024	GAUTAM DAS Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
5	AB/3144/2024	ARJUN SINGH MEHTA Versus THE STATE OF ASSAM	MR A TEWARI MR T THAKURIA	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./3015/2024	ZABEL HUSSAIN @ JABEL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
BAIL HEARING				
7	AB/1638/2023 WITH SCANNED COPY OF CASE RECORD	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

8	AB/614/2024	RATAN KUMAR BISWAS Versus THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
9	AB/2199/2024 WITH SCANNED COPY OF CASE RECORD ALONG WITH CASE DIARY, FIXED	AMIR HUSSIAN Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
10	AB/2218/2024	MD AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
11	AB/2613/2024	SRI SIBU ACHARJEE Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
12	AB/2615/2024	PRANJIT MANDAL Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
13	AB/2758/2024	SAHED AHMED LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
14	AB/2989/2024 FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM

HEARING

15	Crl.A./220/2023 1 Y 9 M 6 D.:WITH LCR THREE FILES. 1PART HEARD, FIXED	DILIP ROY Versus THE STATE OF ASSAM AND ANR.	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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21)	MR. T N DAS	01-12-2024	To	12-12-2024
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[For Tuesday,3rd December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3380/2024	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
2	Bail Appln./3672/2024	AYESHA BEGUM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
MOTION				
3	Crl.Rev.P./484/2024	KIRAN SENA RAJKUMAR AND 3 ORS Versus BANDITA SINHA	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL MS S Z HAYAT	
4	Crl.Rev.P./485/2024	MULUKSA DAIMARY @ MULUKSA DAIMARI AND ANR Versus THE STATE OF ASSAM	J SHARMA MR. P THAKURIA S MEDHI	PP, ASSAM
5	Crl.Pet./1395/2024	SATYANARAYANA MALLADI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR K DAS MR. D K BAIDYA	PP, ASSAM
6	Crl.Pet./1408/2024 B/O	ZAMSER ALI Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
7	Crl.Pet./1466/2024	TAHEJ ALI SHIKDAR Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
8	Crl.Pet./1467/2024	MD. UMAR FARUK Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM
9	Crl.Pet./1468/2024	RAJAN SIDANA Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
10	Crl.Pet./1469/2024	M/S N E AGENCY Versus THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MR. S SHARMA	PP, ASSAM
11	Crl.Pet./1470/2024	MOINUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM

ADMISSION

12	Crl.Pet./977/2023 FIXED	JUME BEGUM LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	PP, ASSAM
13	Crl.Pet./456/2024 WITH 1 LCR FILE (SCANNED), FIXED	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./434/2024 WITH SCANNED TCR	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
15	Bail Appln./1378/2024 WITH SCANNED TCR	NUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
16	Bail Appln./2054/2024 FIXED	JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
17	Bail Appln./2276/2024 WITH SCANNED TCR	ABDUL MANNAN SARKAR Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
18	Bail Appln./2544/2024 WITH SCANNED TCR	PORESHNATH GUCHHAIT Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
19	Bail Appln./2758/2024 WITH SCANNED TCR	KABITA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR ARINDAM BARUAH U SWARGIARY MS LUBNA CHOUDHURY	PP, ASSAM
20	Bail Appln./3208/2024 FIXED	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
ORDERS				
21	Crl.A./477/2023 WITH 4 LCR FILES, WITH OFFICE NOTE, FIXED	SANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	MR A N AHMED(R-2) PP, ASSAM
	WITH I.A.(Crl.)/1267/2023 in Crl.A./477/2023	SANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	PP, ASSAM
22	I.A.(Crl.)/103/2024 WITH OFFICE NOTE, FIXED in Crl.A./624/2024	DHIREN DAS Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	A SAUD (r-2) MR T PAUL (r-2) PP, ASSAM
	WITH Crl.A./624/2024 (Filing Number)	DHIREN DAS Versus THE STATE OF ASSAM AND ANR B	MR. B K DAS	
	WITH I.A.(Crl.)/626/2024 (Filing Number)	DHIREN DAS Versus THE STATE OF ASSAM AND ANR B	MR. B K DAS	
23	Crl.Pet./386/2024 WITH 1 LCR FILE (SCANNED), FIXED	MD. NOUSHAD ALI Versus THE STATE OF ASSAM AND ANR	MRS. R RONGMEI MS. S DEVI MRS. M BARMAN MS. D J BORAH MR P UPADHYAYA	PP, ASSAM
24	I.A.(Crl.)/883/2024 B/O in Crl.A./7994/2024	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM

	WITH CrI.A./7994/2024 (Filing Number)	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL	PP, ASSAM
	WITH I.A.(CrI.)/7996/2024 (Filing Number)	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR G	MR. M A MONDAL	
25	I.A.(CrI.)/1008/2024 WITH 2 LCR FILES, FIXED in CrI.Rev.P./297/2021	ON THE DEATH OF HARE KRISHNA SARKAR HIS LEGAL HEIRS ANJALI SARKAR Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
	WITH CrI.Rev.P./297/2021	HARE KRISHNA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
	WITH I.A.(CrI.)/1007/2024 in CrI.Rev.P./297/2021	ON THE DEATH OF HARE KRISHNA SARKAR HIS LEGAL HEIRS ANJALI SARKAR Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
26	CrI.Pet./1340/2024 FIXED	KANAK BORO Versus JOGEN BORO AND ANR	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	PP, ASSAM
27	CrI.Pet./1404/2024 FIXED	DR. RATUL DATTA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
HEARING				
28	CrI.Pet./867/2013 FIXED	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
29	CrI.Pet./303/2015 FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2) PP, ASSAM(R1)
30	CrI.Pet./732/2015 FIXED	AKHIL GOGOI and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.T DEURI MR.K GOGOI MR.S BORTHAKUR	
31	CrI.Pet./1132/2018 FIXED	M/S. TEA MECH (INDIA) AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
32	CrI.Rev.P./175/2019 WITH 4 LCR FILES, FIXED	BHUJYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM
33	CrI.Rev.P./344/2022 WITH 1 LCR FILE (SCANNED), B/O	DR. AYUB ALI Versus SHAMIMAH NASRIN	MR. S MUNIR MD E AHMED MR. F A HASSAN	MR. S U AHMED MR A HAWARI MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN
34	I.A.(CrI.)/56/2023 WITH 2 LCR FILES, B/O in CrI.Pet./272/2022	RAJU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, APDCL PP, ASSAM

WITH
[Crl.Pet./272/2022](#)

RAJU CHOUDHURY
Versus
THE STATE OF ASSAM AND 2 ORS

MR. A H M R CHOUDHURY SC, APDCL
MR. P N GOSWAMI (r-3)
MR. K P PATHAK (r-3)
PP, ASSAM

35 [Crl.Pet./451/2023](#)
WITH 2 LCR FILES (SCANNED),
FIXED

INAMUL HASAN AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. P MAHANTA
MS. P SAHARIA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
11)	MS. D SAIKIA	04-12-2024	To	10-01-2025
12)	MR R GOENKA	28-11-2024	To	06-12-2024
13)	MR A GOENKA	28-11-2024	To	06-12-2024
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15)	MRS. B SARKAR	03-12-2024	To	06-12-2024
16)	MRS. K DEVI	29-11-2024	To	09-12-2024
17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
18)	MR. M RAHMAN	29-11-2024	To	04-12-2024
19)	MRS. A GAYAN	02-12-2024	To	06-12-2024
20)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
21)	MR. T N DAS	01-12-2024	To	12-12-2024
22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V

**THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE LANUSUNGKUM
JAMIR AND HIS LORDSHIP.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/6069/2023 FIXED	BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MR. K N CHOUDHURY(R-7) MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MR. R J DAS(R-7) MD H R AHMED(R-8 TO 8(4)) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR. D J DAS(R-7) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
WITH I.A.(Civil)/164/2024 in WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
ADMISSION			
2 WP(C)/585/2015 FIXED	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
WITH WP(C)/180/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD

4	WITH WP(C)/582/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
5	WITH WP(C)/696/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.Z MUKIT SC, PWD
6	WITH WP(C)/732/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR.D P BORAH SC, PWD(R1-5)
7	WP(C)/1323/2016 FIXED	GIRISH CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS. U GOGOI	GA, ASSAM MS. N. BORDOLOI (SC. REVENUE DEPARTMENT) SC, PWD ROADS SC, GMC
8	WP(C)/214/2021 FIXED	NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r-7) MS K SARMA (r-7)
9	WP(C)/953/2022 FIXED	M/S B K CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. K K PARASAR ASSTT.S.G.I. SC, F C I
10	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
ORDERS				
11	I.A.(Civil)/3633/2024 B/O in WP(C)/4402/2024	MOUSHUMI BARUA ROY AND ANR Versus ON THE DEATH OF RESPONDENT NO. 9 PARIKHIT BARUA	MR. S K CHAKRABORTY MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	MR. JYOTIRMOY ROY(R- 8 TO 13) MR. C CHAKRAVARTY(R- 8 TO 13) MR B P SARMAH(R- 8 TO 13) B SAHA (R- 8 TO 13) SC, REVENUE
	WITH WP(C)/4402/2024	MOUSHUMI BARUA ROY AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. P K ROY MR. S K CHAKRABORTY MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. JYOTIRMOY ROY(R- 8 TO 13) MR. C CHAKRAVARTY(R- 8 TO 13) MR B P SARMAH(R- 8 TO 13) B SAHA (R- 8 TO 13) SC, REVENUE
	WITH I.A.(Civil)/2914/2024 in WP(C)/4402/2024	SMTI MOUSHUMI BARUA ROY AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC, REVENUE

HEARING

12	WP(C)/5868/2012 WITH WP(C)/1354/2014 (D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
13	WP(C)/2712/2015 WITH AFFIDAVIT FILE, FIXED	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R-1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
14	WP(C)/2878/2017	ABU ASHAD ANOWARUL ISLAM @ ANOWARUL ISLAM Versus THE STATE OF ASSAM and 10 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R. 1-10.) MR.T ISLAM R- 11 MR. I CHOUDHURY (R11) MR.D J DAS(R-11) MR. E AHMED(R- 11) MS.R RABHA(R-11) MS.L TALUKDAR(R-11)
15	WP(C)/5960/2017	UCO BANK Versus ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MS.T GOSWAMI MS.T GOSWAMI SC, AFC
16	WP(C)/1055/2022	SMTI. ARATI BHAR AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, PWD (NH) SC, REVENUE
17	WP(C)/2956/2022 CAVT. NO.04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. P D NAIR (R-10 & 11) MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5) MR. P D NAIR (R-10 & 11) SC, GMC SC, REVENUE
18	WP(C)/3482/2022	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR K TALUKDAR MR P K BASU MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY
19	WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE

WITH
[I.A.\(Civil\)/3414/2023](#)
in WP(C)/5161/2022

JAKIR AND 4 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.
RAJ SINGHA AND 7 ORS.
Versus
THE UNION OF INDIA AND 6 ORS.

MR. A ROSHID

GA, ASSAM
SC, REVENUE

20 [WP\(C\)/6888/2022](#)

MR. H. BURAGOHAIN
MR H BORAH
MS A DEVI
MS. M BURAGOHAIN

GA, ASSAM
MR. J K GOSWAMI, SC,
AIDC (R-5)
MR A KALITA, SC,
INDUSTRIES AND
COMMERCE DEPTT.
MR. K GOGOI
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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16)	MRS. K DEVI	29-11-2024	To	09-12-2024
17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
18)	MR. M RAHMAN	29-11-2024	To	04-12-2024
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20)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
21)	MR. T N DAS	01-12-2024	To	12-12-2024
22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./232/2018 WITH LCR	SMTI GIRIBALA RABHA AND 2 ORS Versus SRI NAYANMONI NATH AND 2 ORS	MR. A BARUA MR. A BHATTACHARYYA MR D MAHANTA	MR S DUTTA (R3) MR. C SHARMA (R3) MR. S DUTTA (R3) MR. R A HAZARIKA (R3)
2	MACApp./282/2021	NATIONAL INSURANCE CO. LTD Versus MUSSTT JUSNA KHANAM and 5 ORS	MR. R GOSWAMI MS.K DEKA	MR. P D NAIR MR S R A NASER
3	MACApp./844/2022	MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS	MR N AHMED	MR. M DUTTA(R-1,2,6,10) MR K M BORA(R-1,2,6,10)
BAIL HEARING (BA)				
4	Bail Appln./1421/2024 WITH SCANNED TCR, FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
BAIL HEARING				
5	AB/2257/2024 FIXED	MD ILIAS AHMED AND 6 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
6	AB/2819/2024 FIXED	MUIN CHOUDHURY @ MUNNA CHOUDHURY Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS S K GUPTA	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
7	RSA/223/2024 CAVT. NO.09942/024, FIXED	MD MUDDABHIR HUSSAIN CHOUDHURY Versus MUSTT FARHATUN NESSA BARABHUIYA AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. B K SEN MR A HUSSAIN FOR CAVEATOR
8	RSA/224/2024 CAVT. NO.09942/024, FIXED	MUDDABHIR HUSSAIN CHOUDHURY Versus MUSTT FARHATUN NESSA BARBHUIYA AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. B K SEN MR A HUSSAIN FOR CAVEATOR
ORDERS				
9	MACApp./244/2013	NATIONAL INSURANCE CO LTD Versus SMT. LAKHI PRAVA HIRA,	MR.P BORA MR.R SARMA MR. D MAZUMDAR MS.T SAIKIA	MR.K BHATTACHARJEE MR.O K SHRESTHA MR.D BANERJEE

10	RFA/3/2016	PIRAMAL ENTERPRISES LTD Versus M/S. P.N.PHARMA MARKETING SERVICES PVT. LTD. and 2 ORS.	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. A I Ali MR. P DAS	MR J C GAUR
11	Review.Pet./76/2018 in MACApp./90/2009 (D/O)	SMTI. SWAPNA JYOTI GOHAIN and 2 ORS Versus ORIENTAL INSURANCE CO. LTD. and ANR	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MRS. S S BAWARI MD. ASLAM	MS. N MODI (R1) MS. P DEBNATH (R2) MR. R C PAUL (R2) MR. S DUTTA (R1) MR. C SHARMA MR. SIDHANT DUTTA (R1)
12	MACApp./815/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI MEENA GUPTA and 4 ORS,	MR. R C PAUL MR. A AHMED MS M BHARATI	MR. T J MAHANTA (Sr.Adv.)(R-1) MS. P BHATTACHARYA (R-1) MR. S SINGH (R-1) MR. A BHATTACHARYYA (R-1) MR. A BARUA (R-1)
13	I.A.(Civil)/3898/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
	WITH MACApp./867/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS	MD. A AHMED	MR. M TALUKDAR (R - 2) MR. A SHAKIL (R - 2)
	WITH I.A.(Civil)/3466/2018 in MACApp./867/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS	MD. A AHMED	MR. M TALUKDAR (R - 2) MR. A SHAKIL (R - 2)
	WITH I.A.(Civil)/3902/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
	WITH I.A.(Civil)/3903/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
14	MACApp./115/2020	SMTI. PADUMI DAS AND 3 ORS Versus SRI TILOK GOGOI AND 2 ORS	MR. K K DUTTA DR. UTPALJEET BARUAH	MR. R GOSWAMI (R-3) MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3) MR. DEBANUJ DUTTA (R-1,2)
15	MACApp./193/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. BINA NATH AND 2 ORS.	MR. A J SAIKIA MR. K BORAH MR G S BORO	MR D K MEDHI (R1) MRS. M TALUKDAR (r-2) MR. N I KHAN (r-2) P BORUAH (R1)
16	MACApp./283/2021 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD. Versus BHARATI RAY AND 5 ORS.	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. S DUTTA (R-1,2,6) MS. M CHOUDHURY (R-1,2,6) MR. S DUTTA (R-1,2,6)
17	MACApp./307/2021 WITH LCR	NATIONAL INSURANCE CO. LTD Versus SRI ROBIN DUTTA AND 3 ORS	MS. C MOZUMDAR MR. S P SHARMA MRS. RITA DAS MOZUMDAR	MR. S K TALUKDAR MR. S K TALUKDAR MR. D BHUYAN (R4) MR. D BHUYAN (R4) MS N RAJKONWAR
18	MACApp./314/2021 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SUMI BARUAH @ SAIKIA AND 4 ORS.	MR. R K BHATRA MR D BHUYAN MS R GANGAWAT	MR. A R AGARWALA (R-1,2) MR A AGARWALA (R-1,2) MS. R LAILA (R-1,2) MD. K ALI (R-1,2)

19	MACApp./588/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus MUSSTT JESMINARA KHATUN AND 6 ORS	MR. J C CHAUDHURY MR. A J SAIKIA MR. B KAKATI MR G S BORO SK RAMZAN ALI	MRS. P B HAZARIKA MR. S Ali
20	MACApp./396/2023 WITH LCR	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus FUL BHANU AND 7 ORS.	MR. A BHATTACHARYYA	MR. A S ALI (R1-R5) MR S HUSSAIN (R1-R5) MR. S A B KHABIR (R1-R5)
21	I.A.(Civil)/3854/2023 in MACApp./15186/2023	NILIMA BEGUM AND ANR. Versus UNITED INDIA INSURANCE CO. LTD.	MR. M M ZAMAN	
	WITH MACApp./15186/2023 (Filing Number)	NILIMA BEGUM AND ANR. Versus UNITED INDIA INSURANCE CO LTD F	MR. M M ZAMAN	
22	I.A.(Civil)/1723/2024 WITH LCR in MACApp./250/2022	SUMI SAIKIA DUTTA AND 3 ORS. Versus TUSHAR SOOD AND 2 ORS	MR. P HAZARIKA	
	WITH MACApp./250/2022	SUMI SAIKIA DUTTA AND 3 ORS. Versus DINESH KR. SOOD AND 2 ORS.	MR. P HAZARIKA MR. H S BORAH	MR. R K BHATRA (r-3) MS P HUJURI (r-3) MS R GANGAWAT (r-3)
	WITH I.A.(Civil)/1724/2024 in MACApp./250/2022	SUMI SAIKIA DUTTA AND 3 ORS. Versus TUSHAR SOOD AND 2 ORS.	MR. P HAZARIKA	
	WITH I.A.(Civil)/1725/2024 in MACApp./250/2022	SUMI SAIKIA DUTTA AND 3 ORS. Versus TUSHAR SOOD AND 2 ORS.	MR. P HAZARIKA	
23	I.A.(Civil)/3611/2024 in CRP/400/2016 (D/O) in CRP/400/2016	M/S COTTON COUNTY RETAIL LTD. Versus SMT. TARA BOTHRA and ANR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	
HEARING				
24	RSA/176/2014 PART-HEARD, WITH LCR	JAINUL HOQUE CHOUDHURY Versus SIDDIQUE AHMED and 5 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA	GA, ASSAM
25	RSA/68/2017 PART-HEARD, WITH LCR	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
26	Arb.A./7/2024 PART-HEARD	M/S R.M. FABRICATION AND TRADERS Versus ASSAM UNIVERSITY, SILCHAR	MR Z MUKIT MR. A SATTAR MR. A SARMA MS G SWAMI	SC, ASSAM UNIVERSITY
27	RFA/116/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
28	RFA/119/2017 WITH LCR	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. Versus DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA

WITH
CO/13/2018
in RFA/119/2017

MADHUMITA DAS MAZUMDAR
Versus
MEGHMALLAR ESTATE AND SERVICES
PVT LTD

MR. D BARUAH
MR. B BARMAN
MR. N B P SINGHA

MR. O P BHATI
MR. V K CHOPRA
MR. S K SINGH
MS. A LAHKAR
MR J CHOPRA

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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15)	MRS. B SARKAR	03-12-2024	To	06-12-2024
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17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
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[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/273/2017 FIXED	UNION OF INDIA Versus M/S. CAPITAL HARDWARE ENTERPRISES and ANR.	MR.P S DEKA MR. B SARMAH MR.A CHETRY MR.D DAS MS.K GOGOI	SC, INCOME TAX
HEARING				
2	CRP/420/2010 WITH LCR WITH MC/661/2012 in CRP/420/2010	AMARAWATI TEA COMPANY LIMITED Versus AGARWAL TEA COMPANY and ORS. AGARWAL TEA COMPANY Versus AMARAWATI TEA COMPANY and 8 ORS	MR.P J SAIKIA MR.A K GUPTA MR.K AGARWAL MR.N DEKA MR.M CHETIA MS.P NEOG MRS.P DUTTA	MS.J GOGOIR- 3,5and6 MR.U BHATTACHARYA(R- 3,5&6) MR.D C C PHUKAN(R- 3,5&6) MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
3	MACApp./83/2011 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus SMTI. DIPTÉE CHOUDHURY and 3 ORS,	MR.S S SHARMA MR.R K BHATRA MR A SAIKIA MR.V SHARMA	MR.M KALITA
4	Crl.Rev.P./208/2013 WITH LCR 3 FILES	SRI BISHAY CHANDRA HUZURI Versus THE STATE OF ASSAM and ANR	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.S DAS MR.K DAS MR.P DEKA PP, ASSAM MR.S I ALI
5	MACApp./50/2014 WITH LCR, FIXED	JUBERUDDIN and ORS Versus UNITED INDIA INSURANCE CO LTD and ORS	MR. B K JAIN MR.B SHARMA MR. B SHARMA MR.U SAIKIA MS. O PHUKAN MR.R C NATH	MR. A J SAIKIA MR. B KAKATI

6	MACApp./268/2014 WITH LCR	ANANDA KISHORE KANU Versus JYOTI PRASAD BARUA and 3 ORS.	MR.C GOSWAMI	MR.S S SHARMA MS.R D MOZUMDAR(R-4) MS.L SHARMA MR.B J MUKHERJEE MR.M GOSWAMI MRA SHARMA MR.B HALDAR MS.B BORAH-4 MR.T BARUA
7	MACApp./278/2014 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED Versus PRIYA KANTA KATAKY and 2 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. A BHATTACHARYYA MR. B J MUKHERJEE	MR. A KHANIKAR (R-2) MR. N BORUAH (R-5) MR. B KALITA (R-2)
8	MACApp./282/2014 WITH LCR	NAJUMA BEGUM Versus UNITED INDIA INSURANCE CO LTD	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.K K BHATRA(R-1) MR.A TALUKDAR(R-1) MR.K K BHATTACHARYYAR-1 MR.J JOHN(R-1)
9	CRP/37/2015 CAVT. NO.751//2014 WITH LCR	ON THE DEATH OF KISHAN CHAND DUSHAD HIS LEGAL HEIRS NAMELY Versus SMTI DIPTI RANI SEAL	MR.P J SAIKIA MR.R S MISHRA	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA FOR CAVEATOR
10	CRP(IO)/55/2017	SYED SAHIDUL ISLAM and ANR. Versus RAIFUDDIN AHMED @ RICK BABA	MR.S J SARMA MR.S N ADHYAPAK MR.N HAZARIKA	MR.A Z AHMED MR.M ALAM
11	Crl.Pet./216/2017	PADMA NATH DAS Versus THE STATE OF ASSAM and ANR.	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE MR.S DEY	MR.S D PURAKAYATHA(R-2) MRP GOGOI(R-2) PP, ASSAM
	WITH Crl.Pet./460/2017	MANOJ KUMAR PODDAR Versus THE STATE OF ASSAM and ANR.	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE MR.S DEY	MR.S BARUAH(R-2) MR.S D PURAKAYATHA(R-2) MR.S CHOUDHURY(R-2) PP, ASSAM
13	MACApp./547/2017 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
14	MACApp./338/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY	MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR.U C RABHA(R-5,6) MR.S M SARMA(R-5,6) MR D KALITA (R-1,4) MR.M M DEKA(R-5,6)
	WITH I.A.(Civil)/1533/2018 in MACApp./338/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY AND 5 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR. U C RABHA MR. U C RABHA MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
15	MACApp./898/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PONITA THAOSAN AND 6 ORS	MS. P DEBNATH MR. R C PAUL MS N RAJKONWAR	MR A ALI MS. M KHATUN
16	MACApp./494/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D SAIKIA (R1-3) MR. K K DUTTA (R1-3) MR. B GOGOI (R1-3) MR P NAYAK (R1-3) MS. N BORDOLOI (R1-3)
	WITH I.A.(Civil)/3332/2019 in MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

WITH
[I.A.\(Civil\)/3334/2019](#)
in MACApp./494/2019

ORIENTAL INSURANCE COMPANY LTD

Versus

SMT NILIMA DEVI AND 3 ORS

MS. R D MOZUMDAR

MS. C MOZUMDAR

MR. S P SHARMA

17 [MACApp./40/2020](#)
WITH LCR, FIXED

DEBENDRA NATH BORAH

Versus

THE NEW INDIA ASSURANCE CO. LTD
and ANR

MR.A GANGULY

MR.S K SINGH

MS A DUTTA

MR. A ACHARYA

18 [FAO/29/2023](#)
WITH LCR

INDRA SWAMI AND ANR.

Versus

PATELI NATH @ PATELI BALA DEVI AND
ANR

MR. S P ROY

JYOTISH DAS

MR. R N D SARMA (r-1)

MS. P AGARWALA (r-2)

WITH
[I.A.\(Civil\)/1776/2023](#)
in FAO/29/2023

INDRA SWAMI AND ANR.

Versus

PATELI NATH @ PATELI BALA DEVI AND
ANR

MR. S P ROY

JYOTISH DAS

19 [CRP/27/2024](#)
WITH LCR

ON THE DEATH OF JAGANMOY PAUL, HIS
LEHAL HEIRS KALYANI PAUL AND 2 ORS

Versus

RASHESWAR PAUL @ RASHU PAUL

MR. S D PURKAYASTHA

MS S.S.BORA

MR. B K SEN

MR F HAQUE

MR A HUSSAIN

N HASAN

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MR G CHOUDHURY	27-11-2024	To	03-12-2024
11)	MS. D SAIKIA	04-12-2024	To	10-01-2025
12)	MR R GOENKA	28-11-2024	To	06-12-2024
13)	MR A GOENKA	28-11-2024	To	06-12-2024
14)	MR. T ROY	03-12-2024	To	06-12-2024
15)	MRS. B SARKAR	03-12-2024	To	06-12-2024
16)	MRS. K DEVI	29-11-2024	To	09-12-2024
17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
18)	MR. M RAHMAN	29-11-2024	To	04-12-2024
19)	MRS. A GAYAN	02-12-2024	To	06-12-2024
20)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
21)	MR. T N DAS	01-12-2024	To	12-12-2024
22)	MR. N BARUAH	02-12-2024	To	15-12-2024
23)	MR K BHUYAN	02-12-2024	To	03-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/869/2016 PART-HEARD, FIXED	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY MR.P J PHUKAN GA, ASSAM MR.R K BORA SC, G M D A SC, P C B A SC, GMC

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